



क्षेत्रीय कार्यालय  
REGIONAL OFFICE  
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
U.P. POLLUTION CONTROL BOARD  
सोनभद्र  
SONBHADRA

सन्दर्भ संख्या

Ref No. D.O.O. 837.../RSI Stone World (2021)/PH-885

दिनांक

Date. 22/10/2021

To,

Hon'ble NGT  
Principal Bench,  
New Delhi.

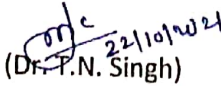
Subject: Joint committee report in Hon'ble NGT order in the matter of Review  
Application no. 07/2021 in Appeal No. 04/2020 - reg.

Sir,

In reference to the order dated 02.08.2021 in the matter of Review  
Application no. 07/2021 in Appeal No. 04/2020 Abhinav Gramodyog and Sewa  
Sansthan V/s State Level Environment Assessment Authority, Uttar Pradesh & Ors;  
the nominated joint committee comprising representatives from CPCB, UPPCB, and  
MoEF& CC has conducted the field visit and meeting with the District Administration,  
Forest department, and Mining Department.

The joint committee report in the matter is attached herewith for your kind  
consideration.

Yours Sincerely,

  
(Dr. P.N. Singh)  
Regional Officer


Joint Committee Report in reference to Hon'ble NGT order in the matter of Review Application No. 07/2021 In Appeal No. 04/2021 (Abhinav Gramodyod & Seva Sansthan Versus State Level Environment Impact Assessment Authority, Uttar Pradesh & Ors.

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1. Hon'ble NGT vide its Order dated 02.08.2021 in Review Application No. 07/2021 in Appeal No. 04/2020 Abhinav Gramodyog & Seva Sansthan Vs State Level Environment Impact Assessment Authority, Uttar Pradesh & Ors, instructed the following: -

*".....5. Once the critically area is known, absence of the scaled map may not be the handicap, as stated. The revenue boundary can be verified from the available revenue maps and distance of the project from such outer boundary can be measured. This exercise needs to be carried out with the help of the Revenue and the Forest Departments, to be coordinated by the District Magistrate, Sonbhadra. With regard to CEPI score, it may be observed that delay by MoEF&CC cannot be a ground to hang in uncertainty as in environmental issues, Precautionary principle requires to act on precaution and pending certainty 2016 score has to be acted upon for purposes of the 'general condition' in the EIA Notification.*

*6. Accordingly, the joint Committee of MoEF&CC, CPCB and State PCB may, with the help of the District Magistrate, Sonbhadra, finalise the exercise and clarify the factual position of the outer boundary of the CPA and distance of the projects in question from said area. The State PCB will be the nodal agency for coordination and compliance. The joint Committee may also*



*give a report whether the projects in question fall within the prohibited distance from the protected area under the Wild Life (Protection) Act, 1972 and the inter-State boundary. The meeting of the joint Committee may be held within 15 days from today and report submitted within two months to this Tribunal.....”*

2. For the compliance of Hon'ble NGT directives following members have been nominated by the concerned departments
  - a. Shri Rajendra D Patil, Scientist-D, CPCB RD-Lucknow
  - b. Dr. Susheel Kumar, Scientist-C, Integrated Regional Office (CZ), MoEFF&CC, Lucknow; and
  - c. Shri T N Singh, Regional Officer, UPPCB, Sonbhadra.
3. The committee has conducted meetings on 14.08.2021 to discuss the instruction of Hon'ble NGT and the methodology that needs to be adopted for its compliance.
4. Thereafter, a meeting was conducted with concerned departments (i.e., District administration, Forest Department, and Mining Department) on 26.08.2021. The committee also carried out field visits on the same day. The minutes of the meeting are attached at Annexure.
5. During the meeting matter related to the distance of the project site in question from the following areas has been discussed and also verified through the field visit,
  - 5.1. The revenue boundary of the nearest polluted cluster identified under CEPI.
  - 5.2. The protected area under the Wild Life (Protection) Act, 1972, and
  - 5.3. The nearest inter-state boundary.



6. The details as provided by the concerned departments have been considered by the committee. And based on the discussion held on 26.08.2021 with concerned departments, and status verified during the field visit, the following is submitted

6.1. Distance of the project site from Polluted area Singrauli

6.1.1. Committee referred to the MoEF&CC OM dated 15.03.2010, through which the various industrial clusters/ potential impact zones located in Singrauli District of Uttar Pradesh State have been identified. The Renukoot is the nearest industrial cluster to the mining site among the identified industrial clusters for Polluted Area- Singrauli.

6.1.2. The shortest aerial distance between the revenue boundary of Renukoot from the mine boundary is 20.8 KM.

6.1.3. Thus, the project is located at more than 10 KM distance from Critically Polluted Area (CPA)/ Severely Polluted Area (SPA).

6.2. Distance of the project from the protected area under the Wild Life (Protection) Act, 1972

6.2.1. The Kaimur Wildlife Sanctuary is the nearest protected forest area under Wild Life (Protection) Act, 1972.

6.2.2. The MoEF&CC, on 20.03.2017 issued a notification regarding Kaimur Wild Life Sanctuary situated in the Mirzapur and Sonbhadra districts of Uttar Pradesh. The details of GPS coordinates of the points along the boundary of the Kaimur

Wildlife Sanctuary and its eco-sensitive Zone are also appended as Annexure-II in the said notification.

6.2.3. The joint committee referred this notification for measuring the distance of project site in question from the defined boundary of the Kaimur Wildlife Sanctuary and its eco-sensitive Zone.

6.2.4. The point defined at ID no 105 having GPS coordinates  $83^{\circ}9'18.622''$  E -  $24^{\circ}27'58.573''$  N, is the nearest point from the closet boundary of the mine lease area (i.e. pole F:  $24^{\circ}14'54.27''$ N -  $83^{\circ}16'13.82''$ E).

6.2.5. The distance between the point defined point at ID no 105 in the boundary of Kaimur Wildlife Sanctuary and its eco-sensitive nearest peripheral point of the mine lease area (Pole-F) is 26.8 KM, which is more than required minimum distance of 10 KM.

6.3. Distance of the project from the nearest inter-state boundary

6.3.1. Jharkhand state boundary is the nearest inter-state boundary from the project site.


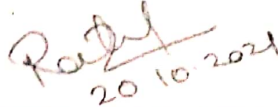
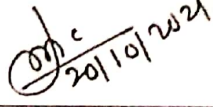
6.3.2. The aerial distance of the site from the nearest inter-state boundary is 13.45 KM, which is more than required minimum distance of 10 KM.

6.4. Distance of the project from the nearest Forest blocks

6.4.1. The least distance of the mining site in question from the periphery of the nearest forest blocks is around 150 m, which is more than required minimum distance of 100 m.



7. Considering the above findings, the committee concludes that the project falls under 'Category-B' in accordance with the EIA Notification dated 14.09.2006 (as amended). And hence the 'Environmental Clearance' can be issued as per the prevailing conditions prescribed in the Act.

Committee member	Signature
*Dr. A. K. Gupta, Sci-E Integrated Regional Office (CZ), MoEFF&CC Lucknow	
Shri Rajendra D Patil, Sci - D CPCB Regional Directorate, Lucknow	 20/10/2021
Shri T N Singh, Regional Officer, UPPCB, Sonbhadra	 20/10/2021
Date: 20.10.2021	

\*Dr Susheel Kumar, Scientist-C has been lien transferred to CSIR-NBRI on 30.09.2021.

Minutes of the meeting conducted in reference to the Hon'ble NGT order in the matter of Review Application No. 07/2021 In Appeal No. 04/2021 (Abhinav Gramodyod & Seva Sansthan Versus State Level Environment Impact Assessment Authority, Uttar Pradesh & Ors.)

To comply with the directives of the Hon'ble NGT in the order passed on 02.08.2021 in Review Application No. 07/2021 in Appeal No. 04/2020 Abhinav Gramodyog & Seva Sansthan Vs State Level Environment Impact Assessment Authority, Uttar Pradesh & Ors, the meeting was conducted on 26.08.2021. To discuss the compliance of the instructions given by the Hon'ble NGT at Point No. 5 & 6 in the said order, representatives from District administration, Forest department, and Mining department of district Sonbhadra have attended the meeting along with the designated joint committee members. The field survey was also conducted after the meeting.

The list of participants is given in Annexure – 1.

The detail of the discussion held during the meeting is as under:

1. Hon'ble NGT, vide above-mentioned order, has asked to clarify the factual position and distance of project site in question from the following areas,

1.1. The revenue boundary of the nearest polluted cluster identified under CEPI.

1.2. The protected area under the Wild Life (Protection) Act, 1972, and

1.3. The nearest inter-state boundary.

2. The MoEF&CC vide its OM dated 15.03.2010 identified the various industrial clusters/ potential impact zones located in Singrauli District of Uttar Pradesh State based on the CEPI score report submitted by CPCB. Those industrial clusters/ potential impact zones are: Dala-Tola, Obra, Renukoot, Anpara, Renusagar, Kakri, Dudhichuwa, Bina, Khadia, Shakti Nagar, Rihand Nagar, and Bijpur.

The Renukoot is the nearest area to the mining site among the identified industrial clusters for Polluted Area- Singrauli.

3. The mining department has provided GPS coordinates of the mining site. They have also made available the KML file for analysis through Google Earth software.

The GPS details of the mine lease area are as under:

Mine Point	Latitude	Longitude
A	24°14'10.98"N	83°16'13.53"E
B	24°14'20.47"N	83°16'15.43"E
C	24°14'35.62"N	83°16'16.52"E
D	24°14'40.99"N	83°16'16.11"E
E	24°14'46.66"N	83°16'12.08" E
F	24°14'54.27"N	83°16'13.82"E
G	24°14'47.71"N	83°16'22.45"E
H	24°14'21.93"N	83°16'25.74"E
I	24°14'9.51"N	83°16'22.03"E

h

d

d

SS

2021

4. The District Administration has provided a physical revenue map of the Renukoot. Two accessible points which are close to the mine site (i.e. M/s R.S.I. Stone World Pvt. Ltd., Village- Pipari Dih and Korgi, Tehsil- Dudhi, District- Sonbhadra, State- Uttar Pradesh) were visited to verify the GPS coordinates. These points are,

4.1. Kriya Kutti Ashram ( $24^{\circ}13'41.37''$  N –  $83^{\circ}3'57.01''$ E)

4.2. Murdhawa Mod ( $24^{\circ}14'2.03''$  N –  $83^{\circ}3'25.22''$ E)

5. These two points are digitally placed on the Google Earth software and the shortest distance from the mine boundary was calculated which is 20.8 KM.

6. The Forest department informed that the NOC has been given to the said project of M/s R.S.I. Stone World Pvt. Ltd. based on the criteria that no forest area is falls within 100 m peripheries from its boundary. They have also provided a copy of the joint inspection report based on which this NOC has been issued.

7. The committee visited the project site of M/s R.S.I. Stone World Pvt. Ltd. The Koorgi forest block and Heerachuck forest block are the nearest forest areas. The least distance of the mining site in question from the periphery of these forest blocks is around 150 m.

8. It has also informed that Kaimur Wildlife Sanctuary in Bihar state is the nearest protected forest under Wild Life (Protection) Act, 1972. The aerial distance of the project site from Kaimur Wildlife Sanctuary is more than 20 KM.






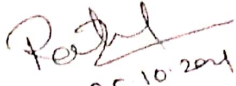
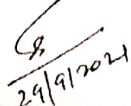
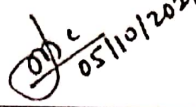








9. With respect to the project site, Jharkhand state boundary is the nearest inter-state boundary. The committee visited the boundary (24°15'16.91" N – 83°23'58.65" E) to verify the distance from the site. The aerial distance of the site from the nearest inter-state boundary is 13.45 KM.

All the above data is cross verified with the records available with the respective concerned departments and all officials of the departments are mutually agree to submit the above-mentioned records to the Hon'ble NGT.







Name of the officer	Designation and Department	Signature
Prakhar Mishra	District Forest Officer, Obra	 5/10/21
Ramesh Kumar	Sub-Divisional Magistrate	Rel. → 05/10/2021 SDM (M)
Rajendra D Patil	Scientist – D, CPCB, Lucknow	 05.10.2021
Susheel Kumar	Scientist-C, MoEF&CC	 29/9/2021
Dr. T N Singh	Regional Officer, UPPCB	 05/10/2021
Vikas Parmar	Mining Inspector, Mining Department	 05.10.21 M.I.
K M Verma	SDO, Renukoot Forest Division	 05.10.21 SDO (M)

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## MEETING

Annexure

Date- 26/08/2021

NO.	Name	Designation/Department	Signature
	SHRI RAMESH KUMAR	S.D.M.	 28/8/2021
2	SHRI K.M. VERMA	S.D.O. RENUKOOT FOREST DIVISION	 26.08.21
3	SHRI R.D. PATIL	C.P.C.B	 26.08.2021
4	DR. SUSHIEL KUMAR	MOEF & CC.	 26/8/2021
5	DR. T.N. SINHA	R.O. U.P.P.F.B.	 26/08/2021
6	SHRI VIKASH PARMAR	MINING Department (M.I)	 26-08-21
7	SHRI PRAKHAR MISHRA	D.F.O. OBRA	